

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 104

IA No. 336/JPR/2023

IA No. 413/JPR/2023

IA No. 201/JPR/2024

IB No. 715(ND)/2018

TA No. 152/2018

Under Section 9 of IBC, 2016

In the matter of:

Alert Security and Allied Services ...Operational Creditor/Applicant

Versus

Neo Aid Communication (India) Pvt. Ltd. ...Corporate Debtor/Respondent

In pursuant to notification dated 10.04.2024 issued by Registrar with the approval of Hon'ble President, NCLT (PB) that there will be no sitting of the NCLT Jaipur Bench on 19.04.2024 as General Lok Sabha Election are scheduled on 19.04.2024 in Jaipur.

Therefore, matter listed on the day is re-posted to 22.04.2024.


(Prabhu Dayal Sewda)
Court Officer

April 19, 2024